

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 47

C.P.(CAA)/13(MB)2024 IN C.A.(CAA)/221(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 20.03.2024

NAME OF THE PARTIES: **SEKSARIA INDUSTRIES PRIVATE**
LIMITED

Section 230-232 of the Companies Act, 2013

ORDER

1. Mr. Ahmed Chunawala, Advocate a/w Ms. Ashwini Gawade, Advocate Ms. Nashra Siddiqui, Advocate i/b ASR & Associates appeared for the Petitioner.
2. Mr. Altap Shaikh ICLS, Asst RD present.
3. Heard Counsel appearing for both sides and **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna